

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET



COURT NO. : 1
09.04.2021
C.P.C/350/64/2020
O.A./350/1067/2019

AVIJIT GHOSH
-V/S-
MR S SRINIVAS PRASAD & ORS

ITEM NO:34
FOR APPLICANTS(S) Adv. :

Mr. B. Chatterjee

FOR RESPONDENTS(S) Adv.:

Mr. R. Halder

Notes of The Registry	Order of The Tribunal
	Heard learned counsel for both sides. Since speaking order has been passed, contempt proceedings are dropped. Notices issued to the respondents stands discharged. Petitioner shall be at liberty to challenge the same by filing a fresh O.A. if still aggrieved. (DR. NANDITA CHATTERJEE) MEMBER(A) mksinha (BIDISHA BANERJEE) MEMBER (J)